

### Setting up of a Unit in Public Sector to Manufacture Electronic Components

4954. SHRIMATI PREMALABAI CHAVAN: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Government are planning to set up a unit in the public sector to manufacture electronic components with the know-how developed by C.S.I.R.; and if so, the main features thereof;

(b) whether the above unit is to be set up in New Delhi or any other metropolitan area; and

(c) if so, the reasons for selecting a metropolitan area, in view of the overcrowding of large cities and industrial concentration?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES AND SCIENCE AND TECHNOLOGY (SHRI T. A. PAI): (a) The Central Electronics Limited has been set up as a Public Sector Undertaking under the Department of Science and Technology in June, 1974. The Electronic Components Production unit of the National Physical Laboratory under the Council of Scientific and Industrial Research is being taken over by the Central Electronics Limited. Soft Ferrites, pot Cores, Memory Cores, Ceramic Capacitors and other electronic components are in the Company's manufacturing programme. Some of the products are expected to be marketed in 1975-76.

(b) It is not proposed to locate the factory in New Delhi or any other metropolitan area.

(c) Does not arise.

### Representation from Janta Truck Union, Moga (Punjab)

4955. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any representation from Janta Truck Union, Moga (Punjab) was received by him during October, 1974 regarding murderous assault 2988 LS-3.

committed by a faction of truck operators on some other persons;

(b) if so, the contents of the representation;

(c) whether some Members of Parliament have also recommended a top level investigation through Central Agency in this case; and

(d) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) The text of the representation is laid on the Table of the House. [Placed in Library. See No. LT-8798 174]

(c) Yes, Sir.

(d) The 'Police' and 'Public Order' being State subjects, the Government of Punjab have been requested to look into the matter for taking appropriate action.

### जोगी जाति को पिछड़े वर्ग के रूप में मान्यता

4956. श्री पी० एम० सइद : क्या गृह मंत्री यह बताने का कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जिन्होंने "जोगी" जाति को पिछड़ी तथा निर्धन मान कर पिछड़े वर्ग के रूप में मान्यता दे दी है :

(ख) क्या पिछड़े वर्गों की दशा सुधारने के लिये राज्य सरकारों को हाल ही में भारत सरकार द्वारा कोई निर्देश दिये गये हैं और यदि हाँ, तो उसकी मुख्य बातें क्या हैं :

(ग) उनकी दशा सुधारने के लिये 1973-74 तथा 1974-75 में सरकार ने कितनी धनराशि दी है :

(घ) 'जोगी' जाति के व्यक्तियों की दशा सुधारने में राज्य सरकारें कहां तक सफल हुई हैं ; और